ITEM NO.4 Court 5 (Video Conferencing) SECTION XVII-A

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

## Miscellaneous Application No.672/2021 in C.A. No.2818/2020

(Arising out of impugned final judgment and order dated 27-07-2020 in C.A. No.2818/2020 passed by the Supreme Court of India)

RAJESH AGGARWAL & ORS.

Petitioner(s)

**VERSUS** 

M/S PURVANCHAL CONSTRUCTION WORKS PVT. LTD. & ORS.

Respondent(s)

(With appln.(s) IA No.45360/2021-APPROPRIATE ORDERS/DIRECTIONS and IA No.56507/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date: 03-08-2021 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Rajesh Aggarwal, Adv.

Dr. Rajiv Nanda, AOR Dr. B.K. Das, Adv.

Mr. Puneet Bhatnagar, Adv.

For Respondent(s)

Mr. Ejaz Maqbool, AOR

M/s. Pratap And Co.

For R-5

Mr. Vikas Singh, Sr. Adv.

Mr. Vinay Kumar Garg, Sr. Adv.

Mr. Abhishek Atrey, AOR

Mr. Neeraj Kumar Sharma, Adv.

Mr. Umesh Babu Chaurasia, Adv.

Mr. Arun Kumar Mishra, Adv.

Mr. Shailendra Tiwari, Adv.

Ms. Ambika Atrey, Adv.

Ms. Priyanka Sharma, Adv.

For R-6

Mr. Vikas Singh, Sr. Adv.

Mr. Sunil Kumar Verma, AOR

Mr. Mithilesh Kumar Singh, Adv.

Mr. Neeraj Tripathi, Adv.

Mr. Pramod Kumar, Adv.

Mr. C.P. Rajwar, Adv.

Ms. Mukta Sharma, Adv.

Mr. Shailendra Tiwari, Adv.

Mr. B.S. Rajesh Agarjit, Adv.

Mr. D.M. Sinha, Adv.

Ms. Rashmi Sinha, Adv.

Mr. R.K. Dhillon, Adv.

Mr. R.L. Rai, Adv.

Mr. J.K. Chawla, Adv.

Mr. Tushar Bakshi, AOR

Mr. Rohan Batra, AOR

Petitioner-in-person

Ms. Shashi Kiran, In-person, AOR

Rajesh Tyagi, Adv.

Ms. Sadhana Sandhu, Adv.

Ms. Tabrej Alam, Adv.

Mohd. Usman Siddiqui, Adv.

Mr. K.K. Ahuja, Adv.

Mr. D.K. Bagga, Adv.

Mr. R.K. Rathore, Adv.

Ms. Sangeeta, Adv.

Ms. Aisha Siddiqui, Adv.

Ms. Sakeena Quidwai, Adv.

Mr. Mohd. Asim, Adv.

Mr. Dhruv Kapoor, Adv.

Mr. B.S. Randhava, Adv.

Mr. Manoj Jain, Adv.

Mr. J.B. Malik, Adv.

## UPON hearing the counsel the Court made the following O R D E R

- 1 Mr Vikas Singh, learned senior counsel appearing on behalf of respondent No 5 applicant has apprised the Court that in pursuance of the previous order dated 19 July 2021, a meeting of the General Body was convened and a report has been submitted by Hon'ble Ms Justice Gita Mittal, who was appointed as Chairperson for the meeting.
- 2 Mr Vikas Singh, learned senior counsel stated that the sealed cover containing the report will be handed over to the Court Master (Mr Sanjay Kumar or Mr Chetan Kumar). The Court Master shall circulate a copy of the report to the Bench. A copy of the report shall also be circulated to Mr Vikas Singh, learned senior counsel so that his Advocate-on-Record can, in turn, make the report available to all the learned counsel who are appearing in the present proceedings.
- 3 List the Miscellaneous Application on 5 August 2021.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR)
COURT MASTER